

**STATEMENT SHOWING THE PENDING CASES IN COURTS OF DISTT./ADDL. & SESSIONS JUDGES OF CHANDIGARH FOR QUARTER ENDING 31.12.2017**

	Nature of Cases	Previous Balance	Institution	Disposal	Closing Balance
<b>A.</b>	<b>CRIMINAL CASES</b>				
	Session Trial Cases (IPC)				
	- U/S 302 IPC (Murder)	35	4	9	30
	- U/S 304(B) IPC (Dowry Death)	2	0	1	1
	- U/S 376 IPC (Rape)	46	24	28	42
	- U/S 363 & 366 IPC	6	0	2	4
	- Other Session Cases under IPC	74	25	25	74
	<b>Total Session Trial Cases (IPC)</b>	<b>163</b>	<b>53</b>	<b>65</b>	<b>151</b>
	Session Trial Cases (Act)				
	- Cases under the Narcotic Drugs and Psychotropic Substances Act, 1985	108	45	11	142
	- Cases under the Prevention of Corruption Act, 1988	70	1	1	70
	- Cases under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	5	0	0	5
	- Cases under the Electricity Act, 2003	1	0	0	1
	- Cases under Terrorist And Disruptive Activities (Prevention) Act, 1987	0	0	0	0
	- Cases under Pre-Conception and Pre-Natal Diagnostic Act, 1994 & Medical Termination Of Pregnancy Act, 1971	0	0	0	0
	- Others	0	0	0	0
	<b>Total Session Trial Cases (Act)</b>	<b>184</b>	<b>46</b>	<b>12</b>	<b>218</b>
	Criminal Appeals (IPC)	339	64	56	347
	Criminal Appeals (Act)	512	124	91	545
	Criminal Revisions	307	106	94	319
	Untraced / Cancellation Reports	1	0	0	1
	Criminal Misc. Cases	192	105	103	194
	Others	7	1	2	6
	Bail Applications	78	428	458	48
	<b>TOTAL CRIMINAL CASES</b>	<b>1783</b>	<b>927</b>	<b>881</b>	<b>1829</b>
<b>B.</b>	<b>CIVIL CASES</b>				
	Civil Appeals	1022	112	146	988
	Rent Appeals	362	72	47	387
	Civil Misc. Appeals	146	45	36	155
	Original Civil Suits	49	7	3	53
	Cases under the Hindu Marriage Act, 1955	890	223	171	942
	Cases under the Mental Health Act, 1987	0	1	0	1
	Motor Accident Claim Cases	867	176	148	895
	Land Acquisition Cases				
	- Main Cases (1 case * 4 units)	7	2	0	9
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	<b>Total Land Acquisition Cases</b>	<b>7</b>	<b>2</b>	<b>0</b>	<b>9</b>
	Town Improvement Act Cases				
	- Main Cases (1 case * 4 units)	0	0	0	0
	- Connected Cases (1 case * 1 unit)	0	0	0	0
	<b>Total Town Improvement Act Cases</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
	Probate	6	0	1	5
	Executions	1443	409	235	1617
	Cases under Arbitration Act, 1996	469	444	236	677
	Civil Misc. Applications	1021	383	499	905
	Pauper Cases	0	0	0	0
	Others / Guardian Act	1	4	0	5

CONSOLIDATED SESSIONS

<b>TOTAL CIVIL CASES</b>	<b>6283</b>	<b>1878</b>	<b>1522</b>	<b>6639</b>
<b>GRAND TOTAL (Civil+Criminal)</b>	<b>8066</b>	<b>2805</b>	<b>2403</b>	<b>8468</b>

<b>STATEMENT SHOWING THE PENDING CASES COURTS OF CIVIL JUDGES/ JUDL.MAGISTRATE CHANDIGARH FOR THE QUARTER ENDING 31.12.2017</b>					
	<b>Nature of Cases</b>	<b>Previous Balance</b>	<b>Institution</b>	<b>Disposal</b>	<b>Closing Balance</b>
<b>A.</b>	<b>CIVIL CASES</b>				
1	Civil Suits	<b>4906</b>	583	594	<b>4895</b>
2	Rent Cases	<b>1267</b>	110	192	<b>1185</b>
3	Cases under the Hindu Marriage Act, 1955	<b>244</b>	51	37	<b>258</b>
4	Cases under the Indian Successions Act, 1925	<b>179</b>	36	24	<b>191</b>
5	Cases under the Guardian and Wards Act, 1890	<b>137</b>	20	13	<b>144</b>
6	Pauper Applications	<b>0</b>	0	0	<b>0</b>
7	Insolvency Petitions	<b>3</b>	0	0	<b>3</b>
8	Election Petitions	<b>0</b>	0	0	<b>0</b>
9	Civil Misc. Cases	<b>951</b>	107	148	<b>910</b>
10	Small Cause Court Cases	<b>0</b>	0	0	<b>0</b>
11	Executions	<b>2016</b>	206	257	<b>1965</b>
12	Others	<b>89</b>	20	18	<b>91</b>
<b>TOTAL CIVIL CASES</b>		<b>9792</b>	<b>1133</b>	<b>1283</b>	<b>9642</b>
<b>B.</b>	<b>CRIMINAL CASES</b>				
<b>1</b>	<b>Criminal Cases under the Indian Penal Code, 1860</b>				
	a Cases instituted on Police Report / Challan	<b>3298</b>	933	783	<b>3448</b>
	b Cases instituted on Complaint	<b>826</b>	89	169	<b>746</b>
	<b>Total Criminal Cases under the Indian Penal Code, 1860</b>	<b>4124</b>	<b>1022</b>	<b>952</b>	<b>4194</b>
<b>2</b>	<b>Criminal Cases under Acts</b>				
	<b>a Cases instituted on Police Challan</b>				
	(i) Cases under the Essential Commodities Act,1955	<b>3</b>	0	0	<b>3</b>
	(ii) Cases under the Mental Health Act,1987	<b>0</b>	0	0	<b>0</b>
	(iii) Other Acts	<b>1131</b>	497	420	<b>1208</b>
	<b>Total Police Challan</b>	<b>1134</b>	<b>497</b>	<b>420</b>	<b>1211</b>
	<b>b Cases instituted on Complaint</b>				
	(i) Cases under the Prevention of Food Adulteration Act, 1954	<b>64</b>	2	18	<b>48</b>
	(ii) Cases under the Protection of Women From Domestic Violence Act, 2005	<b>560</b>	80	65	<b>575</b>
	(iii) Cases under section 138 of the Negotiable Instruments Act,1881				
	In Regular Courts	<b>12543</b>	2483	2591	<b>12435</b>
	In Evening Courts	<b>0</b>	0	0	<b>0</b>
	(iv) Cases under the Pre-Conception & Pre-Natal Diagnostic Techniques (Prohibition of Sex Selection) Act,1994	<b>0</b>	0	0	<b>0</b>
	(v) Any other category of cases	<b>0</b>	0	0	<b>0</b>
	<b>Total Complaint Cases</b>	<b>13167</b>	<b>2565</b>	<b>2674</b>	<b>13058</b>
<b>3</b>	<b>Cases under section 125, Code of Criminal Procedure, 1973</b>	<b>660</b>	91	77	<b>674</b>
<b>4</b>	<b>Criminal Misc. Cases</b>	<b>1023</b>	245	246	<b>1022</b>
<b>5</b>	<b>Untraced / Cancellation Reports</b>	<b>344</b>	108	92	<b>360</b>
<b>6</b>	<b>Summary Cases</b>				
	a Cases in Regular Courts	<b>1712</b>	23007	21675	<b>3044</b>
	b Cases in Evening Courts	<b>0</b>	0	0	<b>0</b>
<b>7</b>	<b>Others</b>	<b>19</b>	6	3	<b>22</b>
<b>TOTAL CRIMINAL CASES</b>		<b>22183</b>	<b>27541</b>	<b>26139</b>	<b>23585</b>
<b>GRAND TOTAL (Civil + Criminal)</b>		<b>31975</b>	<b>28674</b>	<b>27422</b>	<b>33227</b>